1	2	3
75	. M/s. Sujatha Films P. Ltd.	650.42
76	. Late Smitha	10.26
77	. Sh. K. Subramanian	213.75
78	. Sh. G. Venkateshwaran	71.99
79	. Sh. K.J. Yesudoss	16.55
80	. Sh. R. Vijay Chandran	34.29
81.	Sh. Anjan Choudhry	28.96
82.	M/s. Misrila l Pictures (P) Ltd.	69.42
83 .	Sh. Monotosh Das Gupta	15.40
84.	M/s. Shanti Film Corpn.	10.78
85 .	M/s. Neptune Enterprises	16.22
86 .	M/s. Navrang Cine Theatres Pvt. Ltd.	83.33
87 .	M/s. Zefo Films Pvt. Ltd.	12.89
88 .	M/s. Sumeet Film	10.14
8 9.	M/s. B.R.T.V.	18.99
9 0.	Sh. Prakash Mehra	17.03
91.	M/s. Dharma Productions Pvt. Ltd.	16.47
92 .	Sh. Sawan Kumar Tak	29.04
93 .	Sh. Pankaj Udhas	27.84
94.	M/s. Deluxe Pictures (Delhi)	12.58
95.	M/s. Associated Film Industries Pvt. Ltd.	25.50

Import of Rubber

2750. SHRI RAMESH CHENNITHALA: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal for canalising rubber import through STC as and when needed instead of permitting individual manufacturers; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) No, Sir.

(b) Does not arise.

Penal Duties Againet Newsprint

2751. SHRI AYYANNA PATRUDU: Will the Minister of FINANCE be pleased to state:

(a) whether the newspaper industry has protested against the findings of the Anti dumping cell of the Ministry of Commerce recommending penal duties against newsprint from three countries; and (b) If so, the action taken to protect the indigenous industry of newsprint?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) The Indian Newspaper Society and others have requested the Government not to impose provisional anti-dumping duties on newsprint imported from United States of America, Canada and Russia which have been recommended by the Designated Authority in its preliminary findings relating to the period 1.4.1996 to 31.10.1996.

(b) The Government has already imposed a 10% ad valorem customs duty on imported newsprint with effect from 29.10.1996, in view, inter-alia, of the decline in international prices of newsprint and the average cost of production of the Indigenous newsprit industry. However, the Government Is also examining the recommendations of the Designated Authority In respect of provisional antidumping duties and a decision thereon will be taken at the appropriate time.

Indian Economy

2752. SHRI K. PARASURAMAN: Will the Minister of FINANCE be pleased to state:

(a) whether in the current financial year the gloomy functioning of the economy in the country is due to continuing industrial recession as well as poor foreign trade performance leading to monetary and fiscal management difficulties; and

(b) if so, the measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) and (b) As per the quick estimates of C.S.O., in April 1997, the latest month for which data are available in the current financial year, overall industrial production, as measured by the Index of Industrial Production (IIP), registered a growth of 9.8 per cent compared to 8.1 per cent in April 1996. The manufacturing sector registered a higher growth of 11.7 per cent compared to 9 per cent growth in the same month last year.

During April-June 1997, the latest period for which foreign trade data are available, exports (in US dollar terms) registered decline of 0.95 per cent. However, imports against (in US dollar terms) registered a 4.22 per cent growth, and non-oil imports which, inter-alla includes raw materials and capital goods, registered a higher growth of 8.42 per cent during the same period.

The Union Budget, 1997-98 outlines the process of fiscal adjustment within the framework of the Common Minimum Programme. The Budget envisages a further reduction in gross fiscal deficit as a proportion of gross domestic product from 5 per cent in 1996-97 (RE) to 4.5 per cent in 1997-98 (BE). Besides, consequent upon reduction of the Bank Rate by the RBI, prime lending rates of banks have come down, and there has been a